

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-05-2024 AT 10:30 AM**

CP(IB) No. 57/9/HDB/2023

AND

**Unnumbered IA(IBC) /2024 with E-filing No:1361/2024 in CP(IB) No. 57/9/HDB/2023
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

M/s. MECA Projects Engineers

...Operational Creditor

AND

M/s. Novus Green Energy Systems Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Unnumbered IA(IBC) /2024 with E-filing No:1361/2024

Learned Counsel Mr Pratap, for applicant present physically.

Learned Counsel Mr Y Suryanarayana for respondent present physically.

Heard. For consideration, matter adjourned to 03.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)